

CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH
CAMP: NAGPUR

Original Application No. 585/94.

Bholanath P. Waghmare

... Applicant

V/s

Min. of Urban Development

... Respondents.

Coram: Hon'ble Justice Shri M.S. Deshpande, Vice Chairman.

Tribunals Order

Dated: 11.07.1994



Shri Isac for Shri R.R. Pillai, counsel for the applicant.

The applicant is allowed to withdraw the application.

The application is disposed of accordingly.

Certified True Copy

Section Officer,

Central Administrative Tribunal,

Plot No. 1, 'Gulistan', 3rd Floor,
Port, BOMBAY-400 011.

No. CAT/BOM/JUL/Camp:Nagpur

Dated: 14/7/94

Copy to- 1) Shri R.R. Pillai, counsel for applicant. *M. J. Phare, Gandhi Chowk, Sec 11, Nagpur*

2) Union of India, M/o Urban Development,
New Delhi- 110 001, by its Secretary.

3) The Suptg. Engineer (Co-ordn.)
Western Zone, C.P.W.D., C.G.O. Complex,
Churchgate, Bombay-400-020.

4) The Supdtg. Engineer, Nagpur Central Circle,
C.P.W.D., Bunglow No.6, Seminary Hills,
Nagpur - 440 006.

20/7/94
SECTION OFFICER

Despatched on 21-7-94

Despatcher